

**BEFORE**  
**THE COMPETITION COMMISSION OF INDIA**

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Summary of Proposed Combination under Regulation 13(1B) of the Competition Commission of India (Procedure in regard to the transaction of business relating to combinations) Regulations, 2011 in respect of the proposed combination by:

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**ARCELOR MITTAL INDIA PRIVATE LIMITED**

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**SUMMARY OF THE PROPOSED COMBINATION**

**FILED THROUGH**



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## **SUMMARY OF THE PROPOSED COMBINATION**

### **Under Regulation 13(1B) of The Competition Commission of India (Procedure in regard to the Transaction of Business relating to Combinations) Regulations, 2011**

#### **A. Name of the Parties to the Proposed Combination**

1. The Parties to the Proposed Combination are:
  - a. ArcelorMittal India Private Limited (**AMIPL**)
  - b. Essar Steel India Limited (**ESIL**)

#### **B. The Type of the Proposed Combination**

2. The Proposed Combination is pursuant to a Resolution Plan filed by AMIPL before the Resolution Professional for the resolution and acquisition of ESIL in accordance with the provisions of the Insolvency & Bankruptcy Code, 2016 (**Code**). The acquisition of ESIL is proposed to be undertaken through multiple steps, which will be taken after and subject to obtaining requisite approvals of the Committee of Creditors and the Hon'ble National Company Law Tribunal under the Code.
3. The Proposed Combination constitutes a combination in terms of Section 5(a)(i)(A) of the Competition Act, 2002.

#### **C. Area of Activity of the Parties to the Proposed Combination**

4. AMIPL is the acquiring entity in the Proposed Combination and has its registered office at 8, JD Corporate, 3<sup>rd</sup> Floor, Near Mahabir Tower, Jokhram Durgadutta Compound, Main Road Ranchi, Ranchi – 834001. AMIPL is one of the companies under ArcelorMittal S.A, which is the ultimate holding company of the ArcelorMittal Group of Companies (**AM Group**). Post the consummation of the Proposed Combination, AMIPL would be indirectly controlled by the AM Group jointly with Nippon Steel & Sumitomo Metal

Corporation Group (**NSSMC Group**). While AMIPL is not involved in any sale related activities, entities of the AM Group and NSSMC Group are involved in activities related to the sale of various steel products.

5. ESIL is the target entity which is engaged in manufacturing as well as sales of various steel products such as hot rolled products, cold rolled products, coated products etc., in India. It has its registered office at 27th KM Stone, Surat Hazira Road, Hazira, Gujarat, India – 394270.

**D. The Relevant Market(s) to which the Proposed Combination relates**

6. The relevant market for the Proposed Combination is the market for sale of steel products in India.